

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION ...

@ DIARY NO(S). 8075/2025 IN C.A. NO. 9048/2012

PARSHAVNATH CHARITABLE TRUST & ANR.

PETITIONER(S)

VERSUS

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION & ORS. RESPONDENT(S)

(IA No. 40457/2025 - APPLICATION FOR PERMISSION
IA No. 40463/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 40459/2025 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 7136/2025 (IX)

(FOR APPLICATION FOR PERMISSION ON IA 37039/2025
FOR INTERVENTION/IMPLEADMENT ON IA 37040/2025
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 37041/2025
IA No. 37039/2025 - APPLICATION FOR PERMISSION
IA No. 37041/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 37040/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 8176/2025 (IX)

(IA No. 40182/2025 - APPLICATION FOR PERMISSION
IA No. 40189/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 40184/2025 - INTERVENTION/IMPLEADMENT)

Date : 28-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Mr. Om Prakash, Adv.
Mr. Birendra Kumar Mishra, AOR
Mr. Chandresh Pratap, Adv.
Ms. Swati Mishra, Adv.
Mr. Nitish Pande, Adv.
Mr. Sarthak Udaipuria, Adv.
Mr. Amish Tiwari, Adv.
Ms. Poonam Atey, Adv.
Mr. Sirajuddin, Adv.

Mr. Mayank Manish, Adv.
Mr. Ravi Kant, Adv.
Mr. Amitesh Kumar, Adv.

Mr. Vineet Upadhyay, Adv.
Mr. Chandra Prakash, AOR
Mrs. Priti Kumari, Adv.
Mr. Vivek Singh, Adv.
Mr. C.P. Rajwar, Adv.

Mr. Sunil Fernandes, AOR

For Respondent(s) : Mr. Gopal Singh, AOR
Mr. G. Prakash, AOR
Mr. Sanand Ramakrishnan, AOR
Mr. Chandra Prakash, AOR
Mr. Ajay Choudhary, AOR
Ms. Pratibha Jain, AOR
Ms. S. Ramamani, AOR
Mr. Shree Pal Singh, AOR
Mr. Satish Kumar, AOR
Mr. Siddharth Singla, AOR
M/S. Lawyer S Knit & Co, AOR
Mr. Navin Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 04.03.2025.
2. To be taken up along with other similar applications/matters listed on that day.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER